

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000061/2022	M/S. MODI PROJECTS LTD. VS JINDAL STEEL AND POWER	UMESH CHANDRA BEHURA VS	// ()
2	BLAPL/0009432/2022	SATYANATH PATRA @ SATINATH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// JODA /30 /2021 ()
3	BLAPL/0009433/2022	BISWAJIT PANDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /294 /2021 ()
4	BLAPL/0009434/2022	BIRANCHI BHOI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// MOTANGA /205 /2019 ()
5	BLAPL/0009435/2022	TUSAR MOHAPATRA @ NANDA @ RITU VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// MOTANGA /98 /2022 ()
6	BLAPL/0009436/2022	SOMANATH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// //0 ()
7	BLAPL/0009437/2022	GHANASHYAM NAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	// NAWAPARA /134 /2022 ()
8	BLAPL/0009438/2022	MOHAMMED SAKIBULLA @ MILAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// SALIPUR /129 /2022 ()
9	BLAPL/0009439/2022	SHYAM KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /80 /2022 ()
10	BLAPL/0009440/2022	ANADIRANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// KEGAON /61 /2021 ()
11	BLAPL/0009441/2022	TAPAN MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// KARANJIA /262 /2020 ()

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12	BLAPL/0009442/2022	GANESH KUMBHAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /161 /2022 () //
13	BLAPL/0009443/2022	NITESH KUMAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHURDA ROAD G.R.P.S. /89 /2022 () //
14	BLAPL/0009444/2022	DIPAK BHOI @ DEEPAK BHOI @ DIPU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	FATEGARH /23 /2022 () //
15	BLAPL/0009445/2022	DIPAK BHOI @ DEEPAK BHOI @ DIPU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	FATEGARH /26 /2022 () //
16	BLAPL/0009446/2022	DIPAK BHOI @ DEEPAK BHOI @ DIPU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	FATEGARH /25 /2022 () //
17	BLAPL/0009447/2022	DIPAK BHOI @ DEEPAK BHOI @ DIPU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	FATEGARH /79 /2022 () //
18	BLAPL/0009448/2022	DIPAK BHOI @ DEEPAK BHOI @ DIPU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	FATEGARH /88 /2022 () //
19	BLAPL/0009449/2022	RIKAN BISHI VS STATE OF ODISHA	VIJAYA KAR VS	MURIBAHAL /78 /2022 () //
20	BLAPL/0009450/2022	RAGHU NAGABANSHA @ N.RAGHU VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /88 /2022 () //
21	BLAPL/0009451/2022	HRUDANANDA BISWAL @ TUTU VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /47 /2017 () //
22	BLAPL/0009452/2022	BISWAJIT KUMAR VS STATE OF ODISHA	SK. ZAFARULLA VS	SONEPUR /163 /2022 () //
23	BLAPL/0009453/2022	PRASANTA KUMAR MALIK	BIBEKANANDA MAHAPATRA	BASUDEVPUR /330 /2022

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		VS	VS	()
24	BLAPL/0009454/2022	STATE OF ODISHA RAHUL GUPTA	RUPESH KUMAR MOHANTY	// / /0
		VS	VS	()
25	BLAPL/0009455/2022	STATE OF ODISHA BUDHADEV BHOI	AMLAN SHAKTI PAUL	// KAKATAPUR /140 /2022
		VS	VS	()
26	BLAPL/0009456/2022	STATE OF ODISHA SUDARSAN BEHERA	LAGNAJIT PATTNAIK	// / /0
		VS	VS	()
27	CMAPL/0000486/2022	STATE OF ODISHA MANJULA BADATYA	CHITTA RANJAN DASH	// / /
		VS	VS	()
28	CMAPL/0000487/2022	KANHU CHARAN BADATYA PRIYANKA DAS	ADV.	// / /
		VS	VS	()
29	CMP/0000938/2022	GOVT. OF INDIA UMAKANTA BEHERA	APARESH BHOI	// / /
		VS	VS	()
30	CMP/0000939/2022	SURESH KUMAR MOHANTY BAPUJEE DEHURY	ARIJEET MISHRA	// / /
		VS	VS	()
31	CMP/0000940/2022	DURYODHAN PRADHAN ALHADINI PANI	DIPTENDU SUNDAR RAY	// / /
		VS	VS	()
32	CMP/0000941/2022	STATE OF ODISHA GOPAL MANJARI MOHANTY	H.N.MOHAPATRA	// / /
		VS	VS	()
33	CMP/0000942/2022	PRAMILA PATTNAIK BIKALI SWAIN	BHASKAR CHANDRA PANDA	// / /
		VS	VS	()
34	CMP/0000943/2022	BIBEKANANDA SWAIN JIBAN PRAMANIK	PRAVASH CHANDRA JENA	// / /
		VS	VS	()

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35	CMP/0000944/2022	THE COLLECTOR BALESWAR NIRANJAN SUAR VS NITYANANDA SUAR	DEBASIS TRIPATHY VS	// // ()
36	CMP/0000945/2022	BALAJI MEHER VS NABIN KUMAR MEHER	AMITABH PRADHAN VS	// // ()
37	CONTC/0005974/2022	GOPABANDHU BEJ VS ASWATHY S.,IAS	ADV. VS	// // ()
38	CONTC/0005975/2022	HRUDANANDA PATI VS BISWANATH TARAI, DISTRICT EDU OFFICER	MANAS PATI VS	// // ()
39	CONTC/0005976/2022	CHHABITA SAHOO VS DR.LINGARAJ MISHRA, DIRECTOR, H AND FW DEPT	ADV VS	// // ()
40	CONTC/0005977/2022	ROURKELA TECHNICAL EDUCATION SOCIETY VS DR.KISHAN KUMAR,IAS	SHISHIR KUMAR ROURTRAY VS	// // ()
41	CONTC/0005978/2022	ABHAYA CHARAN MOHANTY VS ANU GARG, I.A.S.	ADV VS	// // ()
42	CONTC/0005979/2022	BAIKUNTHA NATH PANDA VS ANU GARG, I.A.S.	PRASANNA KUMAR SAHOO VS	// // ()
43	CONTC/0005980/2022	TILOTTAMA MAHARANA VS PURNA CHANDRA SETHY,OES I	ADV. VS	// // ()
44	CONTC/0005981/2022	TARAMANI NAYAK VS ANU GARG,IAS	ADV. VS	// // ()
45	CRLA/0000850/2022	MUNA @ CHITA RANJAN KHILLAR VS STATE OF ODISHA	SK. ZAFARULLA VS	KHANTAPADA /10 /2016 () //

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46	CRLA/0000851/2022	DURYODHAN SAHU VS STATE OF ODISHA(VIG.)	ASHOK DAS VS	VIGILANCE PS (BERHAMPUR) /15 /2005 () //
47	CRLA/0000852/2022	LAXMAN ADARI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MACHHKUND /55 /2016 () //
48	CRLLP/0000039/2022	STATE OF ODISHA VS ALU @ ALEKHA JENA @ LENKA	SIDHARTHA SANKAR MOHAPATRA, A.S.C. VS	NIMAPADA /66 /2019 () //
49	CRLLP/0000040/2022	NIHAR RANJAN DEBATA VS STATE OF ODISHA	SURAVI MOHANTY VS	/ /0 () //
50	CRLMC/0002744/2022	CHITTARANJAN BHOI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SAHID NAGAR P.S. /87 /2022 () //
51	CRLMC/0002745/2022	AMIT@SAMBHU BHUSAN MISHRA VS STATE OF ODISHA	NISHI KANTA MISHRA VS	SONEPUR /114 /2021 () //
52	CRLMC/0002746/2022	BISHNU CH. SUNANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /399 /2021 () //
53	CRLMC/0002747/2022	P.K.ORES PRIVATE LTD. VS STATE OF ODISHA	SIDDHESWAR BAUG VS	/ /0 () //
54	CRLMC/0002748/2022	SOUMYA RANJAN MISHRA VS STATE OF ODISHA	BASUDE BARIK VS	NAYAPALLI P.S. /464 /2018 () //
55	CRLMC/0002749/2022	SUKADEV PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	BAUNISUNI /49 /2022 () //
56	CRLMC/0002750/2022	MADAN@MADANA NAYAK VS STATE OF ODISHA	PRAHALLADA SAHU VS	KOTOAGARH /48 /2017 () //
57	CRLMC/0002751/2022	AKSHYA MOHANTY@BABOO	B.N.MAHAPATRA	KOREI /29 /2014

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0002752/2022	RUDRA NARAYAN SAHU	DEVASHIS PANDA	KHANDAGIRI P.S. /154 /1996
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMP/0001995/2022	LIPUN KUMAR PRADHAN	BRAJA MOHAN SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMP/0001996/2022	SHARMILA MITRA	SREEJIT MOHANTY	BALIAPAL /85 /2013
		VS	VS	SPL.CJM (CBI),BHUBANESWAR(Khordha *)
		CENTRAL BUREAU OF INVESTIGATION		CRMC/0000006/2021
61	CRLMP/0001997/2022	ANINDITA CHINERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMP/0001998/2022	ALOKNATH BEHERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0001999/2022	PRITAM PARIDA	SAPAN KUMAR PAL	/ /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Mayurbhanj)
		PANKAJ KUMAR AGRAWAL		ICC/0000047/2021
64	CRLMP/0002000/2022	BANAMBAR NAYAK	GOPINATH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	CRLREV/0000456/2022	CHHATA TOPPO @ ORAM	DHIRENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		SUKDEV TOPPO		//
66	LAA/0000050/2022	LAND ACQUISITION ZONE OFFICER/LA COLLECTOR VS YONAM BHU MISHRA, A.S.C.	VS	//
		VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur)
		PRAFULLA KUMAR PATTANAIK		LA/0000024/2019
67	MACA/0000489/2022	GOPABANDHU SARANGI	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		JAGANNATH JENA		//
68	MACA/0000490/2022	D.M./M/S.NATIONAL INSURANCE CO. LTD.	BIJOY DASMOHAPATRA	/ /
		VS	VS	()

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69	MATA/0000194/2022	MINATI JENA SRIPADA SUAR VS	GOPINATH MISHRA VS	// // ()
70	MATA/0000195/2022	DEBADUTTA TRIPATHY SRIPADA SUAR VS	GOPINATH MISHRA VS	// // ()
71	RPFAM/0000236/2022	DEBADUTTA TRIPATHY SK.NEZAMUDDIN VS	PRADEEP KUMAR DAS VS	// // ()
72	RSA/0000228/2022	ASMA KHATUN GRIDCO LTD. VS	PRANOY MOHANTY VS	// // ()
73	RSA/0000229/2022	NIYA BAI SUKA MALIK VS	SAMIR KUMAR MISHRA VS	// // ()
74	RVWPET/0000239/2022	BAIKUNTHA MALLIK DEVENDRA UMRAO VS	LALIT KUMAR MAHARANA VS	// // ()
75	WA/0001273/2022	M/S. NAYAGARH COOPERATIVE SUGAR INDUSTRIES LTD. STATE OF ODISHA VS	SASWAT DAS, AGA VS	// // ()
76	WA/0001274/2022	SIBSANTOSH MOHANTY SANKAR SAMAL VS	DINESH KUMAR PATRA VS	// // ()
77	WA/0001275/2022	STATE OF ODISHA STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
78	WP(C)/0025220/2022	JALADHAR DAS SHANTI SWARUP MISHRA VS	BHABANI SANKAR TRIPATHY 1 VS	// // ()
79	WP(C)/0025221/2022	STATE OF ODISHA KANHU CHARAN MUNDA VS	SIDHESWAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	WP(C)/0025222/2022	SASMITA PANDA VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
81	WP(C)/0025223/2022	AMBALIKA SARKAR VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
82	WP(C)/0025224/2022	ABHIMANYU SAHU VS STATE OF ODISHA	SEPHALEE DAS VS	// 0 //
83	WP(C)/0025225/2022	RASHMITA SWAIN VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
84	WP(C)/0025226/2022	HANSI RANI HALDAR VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
85	WP(C)/0025227/2022	PRAMILA RAY VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
86	WP(C)/0025228/2022	AJAYA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
87	WP(C)/0025229/2022	RINKU PAIK VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
88	WP(C)/0025230/2022	CHANCHALA SAMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
89	WP(C)/0025231/2022	ANANDA BIHARI BHANJA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
90	WP(C)/0025232/2022	SATISH KUMAR NANDA VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
91	WP(C)/0025233/2022	SARAT CHANDRA GHADEI	HEMANTA KUMAR MOHANTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	WP(C)/0025234/2022	TPNODL, BALASORE MAHANADI COALFIELDS LTD. ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
93	WP(C)/0025235/2022	MANOHOR DEHURY @ RANA RAMESH BEHERA	CHANDAN MISHRA	//
		VS	VS	0
94	WP(C)/0025236/2022	R.T.O., SUNDARGARH SMRUTI RANJAN BISWAL	CHANDAN MISHRA	//
		VS	VS	0
95	WP(C)/0025237/2022	R.T.O., TALCHER MAHANADI COALFIELDS LTD., ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
96	WP(C)/0025238/2022	PRADEEP KUMAR SAHU SALILA NAYAK	CHANDAN MISHRA	//
		VS	VS	0
97	WP(C)/0025239/2022	R.T.O., CUTTACK RANJAN KUMAR SENAPATI	CHANDAN MISHRA	//
		VS	VS	0
98	WP(C)/0025240/2022	R.T.O., CUTTACK RABINARAYAN LENKA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
99	WP(C)/0025241/2022	STATE OF ODISHA MAHANADI COALFIELDS LTD., ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
100	WP(C)/0025242/2022	MAHARGI BEHERA MAHANADI COALFIELDS LTD., ANGUL	DEBARAJ MOHANTY	//
		VS	VS	0
101	WP(C)/0025243/2022	SARANGA SAHU SATYABATI NAIK	DIGAMBAR SETHI	//
		VS	VS	0
102	WP(C)/0025244/2022	STATE OF ODISHA M/S SIKHA ENTERPRISES, BBSR	LALITENDU MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	WP(C)/0025245/2022	MD, ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP. LTD., BBSR NARMADA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //
104	WP(C)/0025246/2022	MAHANADI COALFIELDS LTD., ANGUL VS PALEI BEWA	DEBARAJ MOHANTY VS	// 0 //
105	WP(C)/0025247/2022	GITA RANI PADHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
106	WP(C)/0025248/2022	MAHANADI COALFIELDS LTD., ANGUL VS MANMOHAN PRADHAN	DEBARAJ MOHANTY VS	// 0 //
107	WP(C)/0025249/2022	AHALYA SWAIN VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
108	WP(C)/0025250/2022	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
109	WP(C)/0025251/2022	GURU PARAJA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
110	WP(C)/0025252/2022	LALIT KUMAR SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
111	WP(C)/0025253/2022	PRABHAT RANJAN GIRI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
112	WP(C)/0025254/2022	AJAYA KUMAR DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
113	WP(C)/0025255/2022	BASUDEV SETHI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //

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114	WP(C)/0025256/2022	TANU SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
115	WP(C)/0025257/2022	A.V.MOHAN RAO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
116	WP(C)/0025258/2022	SABITRI DALEI VS UNION OF INDIA	SUBIR PALIT VS	// 0 //
117	WP(C)/0025259/2022	HARAPRIYA WOMEN SELF HELP GROUP, BHADRAKUSUKANTA KUMAR NAYAK VS STATE OF ODISHA	VS	// 0 //
118	WP(C)/0025260/2022	HARAPRIYA WOMEN SELF HELP GROUP, BHAKRAKUSUKANTA KUMAR NAYAK VS STATE OF ODISHA	VS	// 0 //
119	WP(C)/0025261/2022	AKHIL KUMAR SAHU VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
120	WP(C)/0025262/2022	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
121	WP(C)/0025263/2022	SURESH CHANDRA SETHI VS UNION OF INDIA	CHITTA RANJAN LENKA VS	// 0 //
122	WP(C)/0025264/2022	LOCHANABALA BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
123	WP(C)/0025265/2022	TRILOCHAN SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
124	WP(C)/0025266/2022	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
125	WP(C)/0025267/2022	LAXMIDHAR SAHOO	RABI NARAYAN BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0025268/2022	GHASIRAM SINGH	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0025269/2022	SUNIL KUMAR ROUT	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0025270/2022	PRATIVA EDUCATIONAL AND CHARITABLE TRUST, BARIASINGHPUR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0025271/2022	ALOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0025272/2022	BABAJI CHARAN BEHERA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0025273/2022	NIRANJAN SWAIN	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0025274/2022	RAMA CHANDRA BEHERA	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0025275/2022	REKHARANI NAIK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0025276/2022	AJIT KUMAR SWAIN	DILLIP KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0025277/2022	SITA NAIK	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0025278/2022	AKHYA KUMAR SAHOO	DILLIP KUMAR RAY	//
		VS	VS	0

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137	WP(C)/0025279/2022	STATE OF ODISHA UMESH CHANDRA PASAYAT VS	RABINDRANATH PRUSTY VS	// // 0
138	WP(C)/0025280/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI RAMA CHANDRA MISHRA VS	JYOTI RANJAN KHUNTIA VS	// // 0
139	WP(C)/0025281/2022	STATE OF ODISHA SURYA PRAKASHA ARTA BIDYADHAR MANGARAJ VS	VS	// // 0
140	WP(C)/0025282/2022	STATE OF ODISHA SAMBHUNATH PAIKARAY VS	JYOTI RANJAN KHUNTIA VS	// // 0
141	WP(C)/0025283/2022	STATE OF ODISHA URMILA SINGH VS	RAMESH CHANDRA OJHA VS	// // 0
142	WP(C)/0025284/2022	STATE OF ODISHA GOVERNING BODY OF DERABISH MAHILA HIGHER SECONDARY SCHOOL, KIHATA VS	VS	// // 0
143	WP(C)/0025285/2022	STATE OF ODISHA PUSPANJALI BEHERA VS	NEPOLEON SAHANI VS	// // 0
144	WP(C)/0025286/2022	STATE OF ODISHA PRADEEPTA KUMAR MALLICK VS	SARBESWAR PRUSTY VS	// // 0
145	WP(C)/0025287/2022	STATE OF ODISHA RAJENDRA PRASAD PATTNAIK VS	BRAJA MOHAN SARANGI VS	// // 0
146	WP(C)/0025288/2022	RM., RBI, BBSR MAA PAHADWALI RICE MILL VS	JAGAMOHAN PATTANAIAK VS	// // 0
147	WP(C)/0025289/2022	THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX SRIKANTA KUMAR SAHOO VS	SARBESWAR PRUSTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0025290/2022	RAJENDRA PRASAD PATNAIK VS RM., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
149	WP(C)/0025291/2022	TRIBENI BEHERA VS STATE OF ODISHA	RAMA CHANDRA SAHOO VS	// 0 //
150	WP(C)/0025292/2022	RASHMITA SAHOO VS RM., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
151	WP(C)/0025293/2022	JAYASHREE NAYAK VS RM., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
152	WP(C)/0025294/2022	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
153	WP(C)/0025295/2022	SATYA SANKAR SAHOO VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
154	WP(C)/0025296/2022	BIKASH CHANDRA PEREI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
155	WP(C)/0025297/2022	PRADYUMNA KUMAR SUBUDHI @ PRADYUMNA SUBUDHI VS STATE OF ODISHA	NEELJEON SAHANI VS	// 0 //
156	WP(C)/0025298/2022	RAMESH MALLICK VS RM., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
157	WP(C)/0025299/2022	JAYASHREE NAYAK VS RM., RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
158	WP(C)/0025300/2022	ASESH KUMAR PANDA VS RUPALI PRIYADARSHINI DAS @ PANDA	DEBASNAN DAS VS	// 0 //
159	WP(C)/0025301/2022	JAYASHREE NAYAK	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0025302/2022	RM., RBI, BBSR PABITRA NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
161	WP(C)/0025303/2022	RM., RBI, BBSR LAXMI BEHERA @ LAXMI MOHANTY	SUSANTA KUMAR BARAL	//
		VS	VS	0
162	WP(C)/0025304/2022	STATE OF ORISSA PABITRA NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
163	WP(C)/0025305/2022	RM., RBI, BBSR SANA TUBI GRAMA SABHA, KENDRAPARA	AMITAV DAS	//
		VS	VS	0
164	WP(C)/0025306/2022	CHAIRMAN STATE LEVEL MONITORING COMMITTEE CUM CHIEF SECY., BBSR PABITRA NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
165	WP(C)/0025307/2022	RM., RBI, BBSR JOGIDHANKUDA GRAMA SABHA	AMITAV DAS	//
		VS	VS	0
166	WP(C)/0025308/2022	CHAIRMAN, STATE LEVEL MONITORING COMMITTEE AJAYA KUMAR PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
167	WP(C)/0025309/2022	RTO, PURI SUBHRANSU SAMAL	BRAJA MOHAN SARANGI	//
		VS	VS	0
168	WP(C)/0025310/2022	R.T.O., CUTTACK PRAMODINI SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
169	WP(C)/0025311/2022	R.T.O., CUTTACK BHARAT CHANDRA MOHANTA	BRAJA MOHAN SARANGI	//
		VS	VS	0
170	WP(C)/0025312/2022	RTO, GANJAM DHARANI BEHERA	BRAJA MOHAN SARANGI	//
		VS	VS	0

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171	WP(C)/0025313/2022	R.T.O., DHENKANAL SARALIKUD GRAMA SABHA VS	AMITAV DAS VS	// // 0
172	WP(C)/0025314/2022	CHAIRMAN, STATE LEVEL MONITORING COMMITTEE PABITRA NAYAK VS	BRAJA MOHAN SARANGI VS	// // 0
173	WP(C)/0025315/2022	RM., RBI, BBSR SUBHRANSU SAMAL VS	BRAJA MOHAN SARANGI VS	// // 0
174	WP(C)/0025316/2022	R.T.O., DHENKANAL JAYASHREE NAYAK VS	BRAJA MOHAN SARANGI VS	// // 0
175	WP(C)/0025317/2022	RM., RBI, BBSR KANSARIDIA GRAMA SABHA VS	AMITAV DAS VS	// // 0
176	WP(C)/0025318/2022	CHAIRMAN, STATE LEVEL MONITORING COMMITTEE DEBASISH ROUT VS	BRAJA MOHAN SARANGI VS	// // 0
177	WP(C)/0025319/2022	R.T.O., BALASORE JAYASHREE NAYAK VS	BRAJA MOHAN SARANGI VS	// // 0
178	WP(C)/0025320/2022	RM., RBI, BBSR DEBASISH ROUT VS	BRAJA MOHAN SARANGI VS	// // 0
179	WP(C)/0025321/2022	R.T.O., RAIRANGPUR ARUN KUMAR ROUT VS	SANJIB MOHANTY VS	// // 0
180	WP(C)/0025322/2022	STATE OF ODISHA ACHYUTA NANDA GARANAYAK VS	CHITTA RANJAN PATTNAIK VS	// // 0
181	WP(C)/0025323/2022	STATE OF ODISHA ACHYUTA PATRA VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0025324/2022	RAMESH CHANDRA MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
183	WP(C)/0025325/2022	MAHESWAR RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
184	WP(C)/0025326/2022	SUBAL MEHER VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
185	WP(C)/0025327/2022	MANAS KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
186	WP(C)/0025328/2022	PRADEEP KUMAR BISOI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
187	WP(C)/0025329/2022	GOPINATH SAHU VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
188	WP(C)/0025330/2022	BISWABHUSAN MISHRA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
189	WP(C)/0025331/2022	SOURAV SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0025332/2022	RANJIT KUMAR BARIK VS CHIEF MANAGER AND CIRCLE SHATRA HEAD, AO., PNB, BALASORE	PRAKASH RANJAN BARIK VS	// 0 //
191	WP(C)/0025333/2022	M/S. AMSB INFRA PVT. LTD. VS THE ASSESSING OFFICER-CUM-DIVISIONAL MANAGER (ELECT.), TPCODL	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
192	WP(C)/0025334/2022	PRABHAT KUMAR MOHAPATRA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
193	WP(C)/0025335/2022	NARAYAN SETHI	RABINDRANATH PRUSTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0025336/2022	RITIKA BEHERA M/S. AMSB INFRA PVT. LTD.	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
195	WP(C)/0025337/2022	THE ASSESSING OFFICER-CUM-DIVISIONAL MANAGER (ELECT.), TPCODL SWAPNA BEHERA	DAYANANDA MOHAPATRA	//
		VS	VS	0
196	WP(C)/0025338/2022	STATE OF ODISHA CHINTAN BRAHMA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
197	WP(C)/0025339/2022	STATE OF ODISHA KAIKEI NAIK @ NAG	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
198	WP(C)/0025340/2022	STATE OF ODISHA REETA DASH	DAYANANDA MOHAPATRA	//
		VS	VS	0
199	WP(C)/0025341/2022	STATE OF ODISHA BIMBADHAR NAYAK	BASUDEV PUJARI	//
		VS	VS	0
200	WP(C)/0025342/2022	TALCHER BAR ASSOCIATION, TALCHER SWARUPKANTA ROUTRAY	SAMIR KUMAR BEHERA	//
		VS	VS	0
201	WP(C)/0025343/2022	BRANCH MANAGER, INDIAN BANK PATAMUNDAI IB BRANCH M/S BIKRAM ENTERPRISES, SAMBALPUR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
202	WP(C)/0025344/2022	THE ADDL. COMMNR.(APPEALS), CGST, CX AND CUSTOMS, BBSR KAMAL LOCHAN PATEL	SUSANTA KUMAR MISHRA	//
		VS	VS	0
203	WP(C)/0025345/2022	STATE OF ODISHA SRIBACHHA MISHRA	GOPINATH MISHRA	//
		VS	VS	0
204	WP(C)/0025346/2022	UNION OF INDIA AKSHAY KU. BISWAL	BIDYADHAR MANASINGH	//
		VS	VS	0

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205	WP(C)/0025347/2022	RELIANCE LIFE INSURANCE, KHURDHA SANJAY KISHORE SAMANTARAY VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
206	WP(C)/0025348/2022	FAKIR RATH VS MEMBER, BOARD OF REVENUE, ODISHA	SUKANTA KUMAR NAYAK VS	// // ()
207	WP(C)/0025349/2022	HEMANTA KUMAR GARADA VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
208	WP(C)/0025350/2022	BENUDHAR GIRI VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// // ()
209	WP(C)/0025351/2022	DIPTI RANJAN PARIDA VS RM., UCO BANK, BBSR	PIYUSH KUMAR MISHRA VS	// // ()
210	WP(C)/0025352/2022	MUKESH KUMAR AGARWAL VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// // ()
211	ABLAPL/0012349/2022	PRAKASH KUMAR JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 // ()
212	ABLAPL/0012350/2022	BINOD MAJHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /317 /2022 // ()
213	ABLAPL/0012351/2022	DEBARAJ SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 // ()
214	ABLAPL/0012352/2022	SANTOSH KALIA VS STATE OF ODISHA	GOURAV MOHANTY VS	PIPLI /175 /2017 // ()
215	ABLAPL/0012353/2022	BABULAL SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0012354/2022	DHARANIDHARA @ DHARANI DAS VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	//0 () //
217	ABLAPL/0012355/2022	KANAKALATA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /314 /2022 () //
218	ABLAPL/0012356/2022	SATYA SUNDAR SWAIN VS STATE OF ODISHA	BABITA SAHU VS	JARADA /100 /2009 () //
219	ABLAPL/0012357/2022	SASMITA SAHU VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BALIMI /172 /2022 () //
220	ABLAPL/0012358/2022	AKSHYA KUMAR BAG VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /132 /2022 () //
221	ABLAPL/0012359/2022	JIDI KINIHADAKA VS STATE OF ODISHA	GOKULANANDA SAHU VS	CHANDRAPUR /66 /2021 () //
222	ABLAPL/0012360/2022	JISAYA KINIHADAKA VS STATE OF ODISHA	GOKULANANDA SAHU VS	CHANDRAPUR /3 /2022 () //
223	ABLAPL/0012361/2022	RIKARDA DULIBASKA VS STATE OF ODISHA	S.S.RAY 2 VS	CHANDRAPUR /4 /2022 () //
224	ABLAPL/0012362/2022	SUNIL TRATAKA VS STATE OF ODISHA	S.S.RAY 2 VS	CHANDRAPUR /4 /2022 () //
225	ABLAPL/0012363/2022	SANYASI BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /114 /2022 () //
226	ABLAPL/0012364/2022	K. SANMUKHA REDDY @ K. SANMATHA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	GOLANTHARA (BERHAMPUR) /239 /2019 () //
227	ABLAPL/0012365/2022	SAHIL BARIK	BIJAYA KUMAR RAGADA	PAHALA /154 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0012366/2022	STATE OF ODISHA BENA @ GOUTTAM KUMAR DAS	BINI MISHRA	// KAMARDA /85 /2022
		VS	VS	()
229	ABLAPL/0012367/2022	STATE OF ODISHA NATHURA HEMBRAM	BINI MISHRA	// RAIBANIA /66 /2022
		VS	VS	()
230	ABLAPL/0012368/2022	STATE OF ODISHA GIRIJASHANKAR SAMANTARAY	SANTOSH KUMAR DASH	// CUTTACK SADAR /410 /2022
		VS	VS	()
231	ABLAPL/0012369/2022	STATE OF ODISHA GAYADHAR PARIDA	AMITAV TRIPATHY	// FATEGARH /128 /2021
		VS	VS	()
232	ABLAPL/0012370/2022	STATE OF ODISHA TAPAN PARIDA	GHANASHYAM DASH	// JENAPUR /256 /2022
		VS	VS	()
233	ABLAPL/0012371/2022	STATE OF ODISHA BHARATI SAGAR	TIRTH KUMAR SAHU	// GANGAPUR (BHANJANAGAR) /409 /2022
		VS	VS	()
234	ABLAPL/0012372/2022	STATE OF ODISHA PRADYUMNA KUMAR DASH	PRADIPTA BEURA	// TIGIRIA /129 /2022
		VS	VS	()
235	ABLAPL/0012373/2022	STATE OF ODISHA RUCHIR KUMAR BEHERA @ RUCHIR BEHERA	AMIT KUMAR NATH	// BAUNISUNI /71 /2022
		VS	VS	()
236	ABLAPL/0012374/2022	STATE OF ODISHA SUBRAT KUMAR MOHANI	GOKULANANDA PARIDA	// KHARABEL NAGAR P.S. /306 /2022
		VS	VS	()
237	ABLAPL/0012375/2022	STATE OF ODISHA SUDHANSU SEKHAR SAHOO	RABI NARAYAN MOHANTY	// RANPUR /225 /2022
		VS	VS	()
238	ABLAPL/0012376/2022	STATE OF ODISHA RUNUBALA NAYAK	RABI NARAYAN MOHANTY	// RANPUR /225 /2022
		VS	VS	()

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239	ABLAPL/0012377/2022	STATE OF ODISHA MANAS KUMAR SAHOO VS	RABI NARAYAN MOHANTY VS	// RANPUR /225 /2022 ()
240	ABLAPL/0012378/2022	STATE OF ODISHA BAPUNI JENA VS	PRADIPTA BEURA VS	// GURUDIJHATIA /3 /2018 ()
241	ABLAPL/0012379/2022	STATE OF ODISHA MURALIDHAR HESSA VS	BHARAT CHANDRA PANDA VS	// KUNDRA /90 /2022 ()
242	ABLAPL/0012380/2022	STATE OF ODISHA BIPIN GANDA VS	BHARAT CHANDRA PANDA VS	// KUNDRA /90 /2022 ()
243	ABLAPL/0012381/2022	STATE OF ODISHA LAMBODAR MAHANTY VS	DAYANIDHI MISHRA VS	// BERHAMPUR TOWN /267 /2022 ()
244	ABLAPL/0012382/2022	STATE OF ODISHA PRADEEP BHOI @ BABU VS	CHIRANJAYA MOHANTY VS	// DHAULI PS /97 /2022 ()
245	ABLAPL/0012383/2022	STATE OF ODISHA BISHNUKESH DISHIRI VS	GOKULANANDA SAHU VS	// GAISILET /57 /2022 ()
246	ABLAPL/0012384/2022	STATE OF ODISHA BISHNUKESH DISHIRI VS	GOKULANANDA SAHU VS	// GAISILET /58 /2022 ()
247	ABLAPL/0012385/2022	STATE OF ODISHA PABITRA GURU VS	SAMBEET PATTANAYAK VS	// NIMAPADA /410 /2021 ()
248	ABLAPL/0012386/2022	STATE OF ODISHA T. CHANDRAMA VS	DEBA KUMAR RATH VS	// KHANDAGIRI P.S. /554 /2020 ()
249	ABLAPL/0012387/2022	STATE OF ODISHA KISHOR LAL SONI @ KISHOR KUMAR SONI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// KANTABANJI /212 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0012388/2022	GEORGE TIRKEY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAJGANGPUR /260 /2018 () //
251	ABLAPL/0012389/2022	DEBABRATA MOHANTY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	EOW,BHUBANESWAR /10 /2018 () //
252	ABLAPL/0012390/2022	PRADIPTA GAHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARKOTE /205 /2021 () //
253	ABLAPL/0012391/2022	SUSHANTA MUKHI @ JULU VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	KHAIRA /234 /2022 () //
254	ABLAPL/0012392/2022	SASANKA KUMAR BISOI VS STATE OF ODISHA	SURAVI MOHANTY VS	BASELI SAHI PS /206 /2022 () //
255	ABLAPL/0012393/2022	SABNAJ BIBI VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	JALESWAR /310 /2022 () //
256	ABLAPL/0012394/2022	RADHAMOHAN NAG VS STATE OF ODISHA	VIJAY KAR VS	BELPARA /35 /2022 () //
257	ABLAPL/0012395/2022	SIBASANKAR MOHARANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANAPUR P.S. /280 /2022 () //
258	ABLAPL/0012396/2022	M. ANKETE RAO DORA @ N. ENKATI RAO DORA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ASKA /269 /2009 () //
259	ABLAPL/0012397/2022	SAMPAD KUMAR SWAIN @ SAMPAD SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 () //
260	ABLAPL/0012398/2022	HIMANSHU BHUSAN BARIK @ MANIA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	RAJKANIKA /149 /2022 () //
261	ABLAPL/0012399/2022	ELA @ LLLA @ HARISH CHANDRA MAJHI	JAYANTA KUMAR MAJHI	BALASORE TOWN /180 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0012400/2022	STATE OF ODISHA BHUBA @ BHUBAN MOHARANA	JAYANTA KUMAR MAJHI	// BALASORE TOWN /42 /2022
		VS	VS	()
263	ABLAPL/0012401/2022	STATE OF ODISHA BHUBA @ BHUBAN MOHARNA	JAYANTA KUMAR MAJHI	// BALASORE TOWN /107 /2022
		VS	VS	()
264	ABLAPL/0012402/2022	STATE OF ODISHA UPENDRA NATH SWAIN	SMRUTI RANJAN MOHAPATRA	// BADAMBADI /87 /2022
		VS	VS	()
265	ABLAPL/0012403/2022	STATE OF ODISHA SUSANTA KUMAR JENA	DEEPAK RANJAN PARIDA	// TOMANDO /222 /2022
		VS	VS	()
266	ABLAPL/0012404/2022	STATE OF ODISHA AKSHAYA KUMAR BISOYI	DEBASHIS ROURTRAY	// BHARATPUR PS /377 /2022
		VS	VS	()
267	ABLAPL/0012405/2022	STATE OF ODISHA KALIA @ AKASH PRADHAN	DEBASHIS ROURTRAY	// KHALLIKOTE /508 /2022
		VS	VS	()
268	ABLAPL/0012406/2022	STATE OF ODISHA SUSANTA KUMAR SAHOO	CHIRANJIB ROUT	// COLLIERY /472 /2022
		VS	VS	()
269	ABLAPL/0012407/2022	STATE OF ODISHA MOKLU @ ALOK NATH @ MUKUL	DURGA PRASAD DHAL	// RAGHUNATHPALI /265 /2022
		VS	VS	()
270	ABLAPL/0012408/2022	STATE OF ODISHA RABI NARAYAN SAMAL	CHIRANJIB ROUT	// TALCHER TOWN /627 /2022
		VS	VS	()
271	ABLAPL/0012409/2022	STATE OF ODISHA DILIP PRADHAN	SMRUTI RANJAN MOHAPATRA	// KOREI /271 /2021
		VS	VS	()
272	ABLAPL/0012410/2022	STATE OF ODISHA PRAMODA KUMAR SAHOO	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0012411/2022	STATE OF ODISHA RAHUL GARDIA VS	RAJIV KUMAR MAHANTA VS	// RENGALI (SAMBALPUR) /169 /2022 ()
274	ABLAPL/0012412/2022	STATE OF ODISHA ASHOK KUMAR LENKA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
275	ABLAPL/0012413/2022	STATE OF ODISHA JAYANTA KUMAR DAS VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /443 /2015 ()
276	ABLAPL/0012414/2022	STATE OF ODISHA DIBAKAR PAIKARAY @ DIBAKAR CHANDRA PAIKARAY VS	SANJIB KUMAR BHANJADEO VS	// MANGALA BAG /139 /2004 ()
277	ABLAPL/0012415/2022	STATE OF ODISHA RAKESH KUMAR MAHANTA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
278	ABLAPL/0012416/2022	STATE OF ODISHA GATIKRUSHNA BEHERA VS	DIBYA CHARAN SWAIN VS	// MAHANGA /26 /2017 ()
279	ABLAPL/0012417/2022	STATE OF ODISHA BALYARAM DALAI VS	DIBYAJYOTI SAHOO VS	// GOLANTHARA (BERHAMPUR) /341 /2022 ()
280	ABLAPL/0012418/2022	STATE OF ODISHA SUBASH CHANDRA MALLIK VS	DIBYAJYOTI SAHOO VS	// DERABIS /135 /2022 ()
281	ABLAPL/0012419/2022	STATE OF ODISHA DEBASHEES NANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
282	ABLAPL/0012420/2022	STATE OF ODISHA SADASIV MOHAPATRA VS	SUKANTA KUMAR NAYAK VS	// JAJPUR SADAR /261 /2020 ()
283	ABLAPL/0012421/2022	STATE OF ODISHA DEEPAK PRADHAN @ DIPU VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// BALANGA /150 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0012422/2022	TULARAM MAHAPATRA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /138 /2022 () //
285	ABLAPL/0012423/2022	PAPIN @ SAROJ MALIK VS STATE OF ODISHA	B.N.MAHAPATRA VS	KOREI /312 /2022 () //
286	ABLAPL/0012424/2022	LIYAJUDDIN KHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /272 /2022 () //
287	ABLAPL/0012425/2022	ALAKA NANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
288	ABLAPL/0012426/2022	K.V. AKHIL VS STATE OF ODISHA	JAYDEEP PAL VS	CHANDRASEKHARPUR /65 /2022 () //
289	ABLAPL/0012427/2022	ANTARYAMI PANDA @ BALIA PANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /485 /2022 () //
290	CONTC(CP)/0000176/2019	MAHESWAR RANA AND OTHERS VS PRADIPTA KUMAR MOHAPATRA, PRINCIPAL SECRETARY, S AND ME DEPT.	M/S M. PRATAP, K.M. CHANDRAN VS	/ / () //

ORISSA HIGH COURT

MISC CASES FILED on :24/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2022 CRLLP/40/2022	NIHAR RANJAN DEBATA-MP	SURAVI MOHANTY
2	30/2022 CRLLP/39/2022	STATE OF ODISHA-MP	SIDHARTHA SANKAR MOHAPATRA, A.S.C.
3	30/2022 CRLLP/39/2022	STATE OF ODISHA-MP	SIDHARTHA SANKAR MOHAPATRA, A.S.C.
4	154/2022 LAA/50/2022	LAND ACQUISITION ZONE OFFICER/LA COLLECTOR, ZONE VI, Bhubaneswar	SEWANNAMBHU MISHRA, A.S.C.
5	155/2022 LAA/50/2022	LAND ACQUISITION ZONE OFFICER/LA COLLECTOR, ZONE VI, Bhubaneswar	SEWANNAMBHU MISHRA, A.S.C.
6	156/2022 LAA/50/2022	LAND ACQUISITION ZONE OFFICER/LA COLLECTOR, ZONE VI, Bhubaneswar	SEWANNAMBHU MISHRA, A.S.C.
7	157/2022 LAA/50/2022	LAND ACQUISITION ZONE OFFICER/LA COLLECTOR, ZONE VI, Bhubaneswar	SEWANNAMBHU MISHRA, A.S.C.
8	224/2022 MATA/194/2022	SRIPADA SUAR-MP	GOPINATH MISHRA
9	225/2022 MATA/194/2022	SRIPADA SUAR-MP	GOPINATH MISHRA
10	235/2022 CONTC/3356/2022	MANOJ KUMAR MOHANTY-MP	
11	236/2022 CONTC/1381/2018	SOUDAMINI PATTNAIK-MP	
12	237/2022 CONTC/4363/2021	RAMA MAHAKUDA-MP	
13	312/2022 RPFAM/236/2022	SK.NEZAMUDDIN-MP	PRADEEP KUMAR DAS
14	313/2022 RPFAM/165/2018	JAMESH CH.PRADHAN-MP	M/S.SUSANTA KU.MISHRA
15	348/2022 CRLMP/1996/2022	SHARMILA MITRA-MP	SREEJIT MOHANTY
16	349/2022 CRLMP/1050/2022	DILLIP KUMAR CHOUDHURY-MP	
17	370/2022 WPC(OA)/596/2018	CHANDAN MOHAPATRA-MP	
18	412/2022 TRP(C)/337/2022	TARULATA KARMAKAR@MAMONI SEN-MP	RANJAN KUMAR ROUT
19	599/2022 FAO/327/2022	MANAGER,M/S.NATIONAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
20	600/2022 FAO/331/2022	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM DEBBARMA
21	601/2022 FAO/331/2022	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM DEBBARMA
22	633/2022 CRLREV/412/2018	NIRANJAN SINGH-MP	ADITYA KUMAR MOHAPATRA
23	970/2022 RSA/228/2022	GRIDCO LTD.-MP	PRONOY MOHANTY
24	971/2022 RSA/228/2022	GRIDCO LTD.-MP	PRONOY MOHANTY
25	992/2022 CMP/938/2022	UMAKANTA BEHERA-MP	APARESH BHOI
26	993/2022	BAPUJEE DEHURY-MP	ARIJEET MISHRA

27	CMP/939/2022 994/2022	GOPAL MANJARI MOHANTY-MP	H.N.MOHAPATRA
28	CMP/941/2022 995/2022	BIKALI SWAIN-MP	BHASKAR CHANDRA PANDA
29	CMP/942/2022 996/2022	JIBAN PRAMANIK-MP	PRAVASH CHANDRA JENA
30	CMP/943/2022 1068/2022	GOPABANDHU SARANGI-MP	PRADEEP KUMAR MISHRA
31	MACA/489/2022 1069/2022	GOPABANDHU SARANGI-MP	PRADEEP KUMAR MISHRA
32	MACA/489/2022 1070/2022	PUJARANI DAS-MP	DHANANJAYA MUND
33	MACA/487/2022 1071/2022	D.M.,M/S.NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
34	MACA/490/2022 1101/2022	AJAYA PRASAD BAITHARU-MP	M/S SHASHI BHUSAN JENA
35	WPC(OAC)/4581/2015 1595/2022	KARTIKA JENA-MP	APARESH BHOI
36	CRLA/849/2022 1596/2022	MUTEI@PRASANTA KUMAR SAHOO-MP	PRASANNA KUMAR MISHRA
37	CRLA/809/2022 1597/2022	BHIMA@BHIMSEN MOHARANA-MP	ASUTOSH TRIPATHY
38	CRLA/173/2022 1598/2022	BHIMA@BHIMSEN MOHARANA-MP	ASUTOSH TRIPATHY
39	CRLA/173/2022 1599/2022	PABITRA PANDA-MP	BISHNU PRASAD PRADHAN
40	CRLA/582/2022 1600/2022	SANANDA BEHERA-MP	ASUTOSH TRIPATHY
41	CRLA/605/2022 1601/2022	MUNA @ CHITA RANJAN KHILLAR-MP	SK. ZAFARULLA
42	CRLA/850/2022 1602/2022	MUNA @ CHITA RANJAN KHILLAR-MP	SK. ZAFARULLA
43	CRLA/850/2022 1603/2022	DURYODHAN SAHU-MP	ASHOK DAS
44	CRLA/851/2022 1604/2022	DURYODHAN SAHU-MP	ASHOK DAS
45	CRLA/851/2022 1605/2022	LAXMAN ADARI-MP	ANANTA NARAYAN PATTANAYAK
46	CRLA/852/2022 1606/2022	LAXMAN ADARI-MP	ANANTA NARAYAN PATTANAYAK
47	CRLA/852/2022 1607/2022	LAXMAN ADARI-MP	ANANTA NARAYAN PATTANAYAK
48	CRLA/852/2022 1708/2022	SURESH CHANDRA DASH-MP	
49	ABLAPL/10646/2022 1709/2022	MINATI MOHARANA-MP	
50	ABLAPL/10500/2022 1710/2022	PINTU@ NRUSINGH RANASINGH-MP	
51	ABLAPL/106/2022 1711/2022	NILANCHALA NAYAK@RANKANIDHI NAYAK-MP	
52	ABLAPL/6306/2022 1712/2022	BALIA NAYAK @ KSHIROD CHANDRA NAYAK-MP	
53	ABLAPL/5849/2022 1713/2022	GOURAHARI BEHERA-MP	
54	ABLAPL/11193/2022 1714/2022	NISHITHA RANJAN NANDA-MP	
55	ABLAPL/7674/2022 1715/2022	AMIT KUMAR KULDIP-MP	
56	ABLAPL/7657/2022 1716/2022	NARAYAN DASH-MP	
57	ABLAPL/10816/2022 1717/2022	LALATENDU BALIARSINGH-MP	
	ABLAPL/11047/2022		

58	1718/2022 ABLAPL/3/2022	SUKANTA SAMANTARAY@ SAMATARA-MP	
59	1719/2022 ABLAPL/10602/2022	KAJAL @ SOUMYA RANJAN SAHOO-MP	
60	1720/2022 ABLAPL/11644/2022	JITENDRA KARAN-MP	
61	1721/2022 ABLAPL/11526/2022	SANATAN DASH-MP	
62	1722/2022 ABLAPL/9834/2019	PRAHALLAD NAYAK-MP	
63	1723/2022 ABLAPL/11880/2022	MANASI MALIK-MP	SUSANTA KUMAR ROUT
64	1724/2022 ABLAPL/8624/2021	SANDEEP KUMAR SAHU @ MOGGLE-MP	
65	1725/2022 ABLAPL/4990/2022	RATNAKAR ROUT-MP	
66	1746/2022 BLAPL/1272/2021	MANOJ BEERO-MP	MR. RAJIB RATH, GOPINATH PANDA
67	1747/2022 BLAPL/4219/2022	DANDUDHAR SAHU-MP	PRAHALLADA SAHU
68	1748/2022 BLAPL/628/2022	DURGA CHARAN DAS-MP	M/S.S.K.BHANJADEO B.K.BEHERA S.BALABANTARAY
69	1749/2022 BLAPL/5216/2022	RAJU @ BABAJEE MAHAKUD-MP	SOUMYA MISHRA
70	2152/2022 CRLMC/2636/2021	AJAY PATTANAIK@AJAYA KUMAR PATTANAYAK-MP	DEEPAK RANJAN SUNDARAY
71	2153/2022 CRLMC/1222/2019	GOLAKHA BIHARI DAS-MP	M/S.PRASANNA KU.MISHRA
72	2154/2022 CRLMC/2619/2021	SUMITRA SAHOO-MP	
73	2155/2022 CRLMC/2746/2022	BISHNU CH. SUNANI-MP	MOHENDRA KUMAR MOHAPATRO
74	2156/2022 CRLMC/2747/2022	P.K.ORES PRIVATE LTD.-MP	SIDDHESWAR BAUG
75	2157/2022 CRLMC/2749/2022	SUKADEV PRADHAN-MP	NIRANJAN PANDA
76	2158/2022 CRLMC/2752/2022	RUDRA NARAYAN SAHU-MP	DEVASHIS PANDA
77	3113/2022 WA/1273/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
78	3114/2022 WA/1273/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
79	3115/2022 WA/1273/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
80	3116/2022 WA/1275/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
81	3117/2022 WA/1275/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
82	3118/2022 WA/1275/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
83	13309/2022 WP(C)/25219/2022	SOHAIL SIDDHIKI-MP	ASHIS KUMAR MISHRA
84	13310/2022 WP(C)/24113/2022	PRABHAT MISHRA-MP	
85	13311/2022 WP(C)/25220/2022	SHANTI SWARUP MISHRA-MP	BHABANI SANKAR TRIPATHY I
86	13312/2022 WP(C)/25659/2017	GAJAPATI BHOI-MP	SRIKAR KUMAR RATH
87	13313/2022 WP(C)/25224/2022	ABHIMANYU SAHU-MP	SEPHALEE DAS
88	13314/2022 WP(C)/25233/2022	SARAT CHANDRA GHADEI-MP	HEMANTA KUMAR MOHANTA
89	13315/2022	MAJOR K D SINGH-MP	MAJOR K D SINGH(IN PERSON)

90	WP(C)/16599/2018 13316/2022	LEBI NAYAK-MP	
91	WP(C)/29297/2021 13317/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
92	WP(C)/25234/2022 13318/2022	CHHABITA SETHI-MP	AMBIKA PRASAD MISHRA
93	WP(C)/11383/2020 13319/2022	MAHANADI COALFIELDS LTD. ANGUL-MP	DEBARAJ MOHANTY
94	WP(C)/25234/2022 13320/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
95	WP(C)/25237/2022 13321/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
96	WP(C)/25237/2022 13322/2022	DEEPAK RANJAN PAIKRAY-MP	
97	WP(C)/22081/2022 13323/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
98	WP(C)/25241/2022 13324/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
99	WP(C)/25241/2022 13325/2022	GITA ROUT-MP	
100	WP(C)/14706/2022 13326/2022	SATYABATI NAIK-MP	DIGAMBAR SETHI
101	WP(C)/25243/2022 13327/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
102	WP(C)/25242/2022 13328/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
103	WP(C)/25242/2022 13329/2022	M/S SIKHA ENTERPRISES, BBSR-MP	LALITENDU MISHRA
104	WP(C)/25244/2022 13330/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
105	WP(C)/25246/2022 13331/2022	M/S S.MUND CONSTURCTIONS PVT. LTD., KALAHANDI-MP	SOK MOHANTY
106	WP(C)/21445/2022 13332/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
107	WP(C)/25246/2022 13333/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
108	WP(C)/25248/2022 13334/2022	MAHANADI COALFIELDS LTD., ANGUL-MP	DEBARAJ MOHANTY
109	WP(C)/25248/2022 13335/2022	TARNASEN MOHANTA-MP	S.K.SAMAL
110	WP(C)/21821/2022 13336/2022	LALIT KUMAR SWAIN-MP	ACHYUTANANDA PATTANAIK
111	WP(C)/25252/2022 13337/2022	PRABHAT RANJAN GIRI-MP	DURGESH NARAYAN RATH
112	WP(C)/25253/2022 13338/2022	BASUDEV SETHI-MP	LAXMINARAYAN RAYATSINGH
113	WP(C)/25255/2022 13339/2022	TANU SAHU-MP	PRASANTA KUMAR SATAPATHY
114	WP(C)/25256/2022 13340/2022	A.V.MOHAN RAO-MP	PRASANTA KUMAR SATAPATHY
115	WP(C)/25257/2022 13341/2022	SABITRI DALEI-MP	SUBIR PALIT
116	WP(C)/25258/2022 13342/2022	SURENDRA KUMAR DWIBEDI-MP	BIJAYA KUMAR MALLICK
117	WP(C)/21893/2022 13343/2022	SURESH CHANDRA SETHI-MP	CHITTA RANJAN LENKA
118	WP(C)/25263/2022 13344/2022	PRADIPTA KU.DAS-MP	
119	WP(C)/17289/2019 13345/2022	RAMAKANTA PRADHAN-MP	AMITAV DAS
120	WP(C)/17057/2022 13346/2022	MANOJ KUMAR MOHANTY-MP	
	WP(C)/40142/2021		

121	13347/2022 WP(C)/25268/2022	GHASIRAM SINGH-MP	PRAFULLA CHANDRA ACHARYA
122	13348/2022 WP(C)/10885/2022	MAHABIR PRASAD-MP	SUBIR PALIT
123	13349/2022 WP(C)/25277/2022	SITA NAIK-MP	PITAMBAR ACHARYA
124	13350/2022 WP(C)/15683/2022	SRIKANTA KUMAR SAHU-MP	
125	13351/2022 WP(C)/25288/2022	MAA PAHADWALI RICE MILL-MP	JAGAMOHAN PATTANAİK
126	13352/2022 WP(C)/25300/2022	ASESH KUMAR PANDA-MP	DEBASNAN DAS
127	13353/2022 WP(C)/25305/2022	SANA TUBI GRAMA SABHA, KENDRAPARA-MP	AMITAV DAS
128	13354/2022 WP(C)/25307/2022	JOGIDHANKUDA GRAMA SABHA-MP	AMITAV DAS
129	13355/2022 WP(C)/25313/2022	SARALIKUD GRAMA SABHA-MP	AMITAV DAS
130	13356/2022 WP(C)/25317/2022	KANSARIDIA GRAMA SABHA-MP	AMITAV DAS
131	13357/2022 WP(C)/25853/2017	BISWESWAR BEHERA-MP	
132	13358/2022 WP(C)/16683/2019	ABHAY KUMAR SAHOO-MP	M/S.AMIT PRASAD BOSE
133	13359/2022 WP(C)/25328/2022	PRADEEP KUMAR BISOI-MP	GYANA RANJAN SETHI
134	13360/2022 WP(C)/25329/2022	GOPINATH SAHU-MP	SUSANTA KUMAR JETHY
135	13361/2022 WP(C)/25329/2022	GOPINATH SAHU-MP	SUSANTA KUMAR JETHY
136	13362/2022 WP(C)/25330/2022	BISWABHUSAN MISHRA-MP	LINGARAJ MOHANTY
137	13363/2022 WP(C)/25332/2022	RANJIT KUMAR BARIK-MP	PRAKASH RANJAN BARIK
138	13364/2022 WP(C)/25333/2022	M/S. AMSB INFRA PVT. LTD.-MP	FALGUNI RAJGURU MOHAPATRA
139	13365/2022 WP(C)/25336/2022	M/S. AMSB INFRA PVT. LTD.-MP	FALGUNI RAJGURU MOHAPATRA
140	13366/2022 WP(C)/25335/2022	NARAYAN SETHI-MP	RABINDRANATH PRUSTY
141	13367/2022 WP(C)/25337/2022	SWAPNA BEHERA-MP	DAYANANDA MOHAPATRA
142	13368/2022 WP(C)/25341/2022	BIMBADHAR NAYAK-MP	BASUDEV PUJARI
143	13369/2022 WP(C)/25344/2022	KAMAL LOCHAN PATEL-MP	SUSANTA KUMAR MISHRA
144	13370/2022 WP(C)/7375/2022	M/S.ODYSSEY MOTORS PVT. LTD.,ANGUL-MP	JAYDEEP PAL
145	13371/2022 WP(C)/25347/2022	SANJAY KISHORE SAMANTARAY-MP	RAJJEET ROY
146	13372/2022 WP(C)/24903/2022	UDAYANATH BEHERA-MP	AJAYA KUMAR PRADHAN
147	13373/2022 WP(C)/25348/2022	FAKIR RATH-MP	SUKANTA KUMAR NAYAK